

Vidhan Sabha Question

Name of the Department : General Administration
Starred Question No. : 4730
Date of Answer : 02-03-2022
Subject : Constitution of Swaran Ayog
Asked by : Sh. Rakesh Singha(Theog)
Concerned Minister : Chief Minister

Question	Answer
(a) Is it a fact that the Government has announced the Constitution of Swaran Ayog Committee during the last Assembly Session in Dharamshala;	
(b) lay the report of the Committee with the minutes on the Table of the House; who were the Members of the Committees; were any Members of the Legislature associated in the Committee and by when; does the Government propose to implement its recommendations; and	
(c) what were the memorandum submitted by the delegation of Swaran Ayog; place them on the Table of the House?	

Reply to the Starred Assembly Question Number 4730 asked by Sh. Rakesh Singha(Theog)

- (a) The notification of constitution of Samanya Varg Ayog was issued on 10.12.2021.
- (b) The notification of constitution and terms of reference of Ayog has been issued on 23.02.2022. The Chairman and Members are now to be nominated.
- (c) No such specific memorandum is available.